## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## CALCUTTA BENCH

M.A. No.297/97 (O.A. No.850/97)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Rajesh Kr. Hela

-versus-

Eastern Railway

For the applicant

None.

For the respondents: Mr. R.N. Roychowdhury, counsel.

Heard on 22.4.98

Order on 22.4.98

## ORDER

None appears for the applicant when the admission hearing of the matter was taken up today. The applicant himself is also not present. I also find that in view of the order dated 6.2.97 the applicant as well as his counsel did not appear. I am, therefore, satisfied that the applicant is no longer interested in pursuing the matter. So the application is dismissed for default. However, Id. counsel for the respondents is present.

No order is passed as to costs.

(D. Purkayastha) Judicial Member.